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Annex to Circular on Cyber Security Framework in Banks
Annex-3

#### **Template for reporting Cyber Incidents**

- 1. Security Incident Reporting (SIR) to RBI (within two to 6 hours):
- 2. Subsequent update(s) RBI (<u>updates to be provided if the earlier reporting</u>
  was incomplete i.e. investigation underway or new information pertaining
  to the incident has been discovered or as per request of RBI):

В	Basic Information				
1.	Pa	articul	ars of Reporting:		
	•	Nam	e of the bank		
	•	Date	and Time of Reporting to RBI, CERT-		
		IN, o	ther agencies (please mention		
		sepa	rately time of reporting to each)		
	•	Nam	e of Person Reporting		
	•	Desi	gnation/Department		
	•	Cont	act details (e.g. official email-id,		
		telep	hone no, mobile no)		
2.	De	etails	of Incident:		
	•	Date	and time of incident detection		
	•	Туре	of incidents and systems affected		
		(i)	Outage of Critical IT system(s)		
			(e.g. CBS, Treasury Systems, Trade		
			finance systems, Internet banking		
			systems, ATMs, payment systems		
	such as SWIFT, RTGS, NEFT,				
			NACH, IMPS, etc.)		
		(ii)	Cyber Security Incident (e.g.		
			DDOS, Ransom ware/crypto ware,		
			data breach, data destruction, web		



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		Annex to Circular on	Cyber Security Framework in Banks
		defacement, etc.)? [Please	
		complete Annex]	
	(ii	ii) Theft or Loss of Information (e.g.	
		sensitive customer or business	
		information stolen or missing or	
		destroyed or corrupted)?	
	(iv	v) Outage of Infrastructure (e.g.	
		which premises-DC/Central	
		Processing Units, branch, etc.,	
		power/utilities supply,	
		telecommunications supply,)?	
	(\	v) Financial (e.g. liquidity, bank run)?	
	(v	vi) <u>Unavailability of Staff</u> (e.g. number	
		and percentage on loss of staff	
		/absence of staff from work (vii)	
		Others (e.g. outsourced service	
		providers, business partners, breach	
		of IT Act/any other law and	
		RBI/SEBI regulations. Etc.)?	
	• W	Vhat actions or responses have been	
	ta	aken by the bank at the time of first	
	re	eporting/till the time of subsequent	
	re	eporting?	
3.	Impa	act Assessment(examples are given	
	but n	not exhaustive):	
	• Bu	usiness impact including availability of	
	se	ervices – Banking Services, Internet	
	ba	anking, Cash Management, Trade	
	Fi	inance, Branches, ATMs, Clearing and	
	Se	ettlement activities, etc.	



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			,
	•	Impact on stakeholders- affected	
		retail/corporate customers, affected	
		participants including operator(s),	
		settlement institution(s), business partners,	
		and service providers, etc.	
	•	Financial and market impact – Trading	
		activities, transaction volumes and values,	
		monetary losses, liquidity impact, bank run,	
		withdrawal of funds, etc.	
	•	Regulatory and Legal impact	
4.	Cł	ronological order of events:	
	•	Date of incident, start time and duration.	
	•	Escalations done including approvals	
		sought on interim measures to mitigate the	
		event, and reasons for taking such	
		measures	
	•	Stakeholders informed or involved	
	•	Channels of communications used (e.g.	
		email, internet, sms, press release,	
		website notice, etc.)	
	•	Rationale on the decision/activation of	
		BCP and/or DR	
5.	Ro	oot Cause Analysis(RCA):	
	•	Factors that caused the problem/ Reasons	
		for occurrence, Cause and effects of	
		incident	
	•	Interim measures to mitigate/resolve the	
		issue, and reasons for taking such	



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	measures, and	
	Steps identified or to be taken to address	
	the problem in the longer term. List the	
	remedial measures/corrections affected	
	(one time measure) and/or corrective	
	actions taken to prevent future	
	occurrences of similar types of incident	
6.	Date/target date of resolution	
	(DD/MM/YYYY).	
	•	
	•	
	•	

Note: All fields are REQUIRED to be filled unless otherwise stated.



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CYBER SECURITY INCIDENT REPORTING(CSIR) FORM							
General Information	Report No:						
1. Contact Information: (Plane)	ease provide if different fron	n what is reported in Basic					
Name of bank:							
Name of the person reporting and Designation:							
Department							
Official Email :							
Telephone/Mobile :							
2. Is this a □New incident □	Update to reported incident?						
<ul> <li>For the first update</li> </ul>	e, please indicate "1. If this is a	an update to a reported					
incident, please pr	ovide the update number for t	his update. (X.1, X.2, X.3,					
X.4, etc. where X is	s the Report No.						
Update No: Click h	ere to enter text.						
3 What severity is this incident being classified as?							
Severity 1 □ Severity 2 □							
Affected critical system(s)/ customer facing applications/systems, crippled Internal network or a combination of the above	Incident occurred on system or network that could put the bank's network / critical system(s) or a combination of them at risk						



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Timex to direction of Cyber Security Framework in Banks			
Information about the Incident			
4. Please indicate the date and time the incident was reported to the RBI. If it is also			
reported to Other Agencies (CERT-IN/NCIIP), Law enforcement agencies, separately			
indicate the date and time of such reporting.			
(Please specify in Indian Local Time (+5.30 GMT))			
Reported to RBI - Date: Click here to enter a date.			
Reported to CERT-IN Date: Click here to enter a date.			
Reported to NCIIP Date: Click here to enter a date.			
Reported tomention the name of agency Date: Click here to enter a date.			
5. Types of Threat/Incident			
((Please select more than one, as applicable)			
☐ Denial of Service (DoS) ☐ Distributed Denial of Service (DDoS)			
☐ Virus/Worm/Trojan/Malware ☐ Intrusion/Hack/Unauthorised access			
☐ Website Defacement ☐ Misuse of Systems/Inappropriate usage			
$\hfill \Box$ APT/0-day attack $\hfill \Box$ Spear phishing/Whaling/Phishing/Wishing/Social engineering attack			
☐ Other: Click here to enter text.			
6. Is this incident related to another incident previously reported?			
Choose an item.  • If "Yes", provide more information on how both incidents are related.  Click here to enter text.			
<ul> <li>Please provide the reference no. of the previously reported incident.</li> </ul>			



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Ref no: Click here to enter text.

#### **Incident Details**

- 7. Please provide details of the incident in the box below.
  - When was the incident first observed/sighted/detected?
     Click here to enter a date.
  - How was the incident first observed/sighted/detected?
     Click here to enter text.
  - Who observed?
- 8. Please provide details of the critical system(s) or network(s) that is/are impacted by this incident. Details should minimally include:
- -Location, purpose of this system/ network, affected applications (including hardware manufacturer, software developer, make/ model, etc.) running on the systems/ networks. etc.

Click here to enter text.

What security software installed on the system currently?

If known, any TCP or UDP ports involved in the incident.

If known, provide the affected system's IP address If known, provide the attacker's IP address

Where relevant, please indicate the Operating System of the affected critical system(s): Choose an item.

- If others, kindly state the OS: Click here to enter text.
- 9. What is the impact of the attack? (*Tick 'one' checkbox for each column*)

Customer	Service	(Loss	of	)	Sensitive	Public	Confidence	and
Delivery		Information			Reputation			
□No Impact	□No loss				□No Impact			
☐Minor Impact	☐Minor Loss				☐Minor Impact			



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		· <b>,</b>				
□Major Impact	□Major Loss	□Major Impact				
□Serious Impact	□Serious Loss	□Serious Impact				
□Severe Impact	□Severe Loss	□Severe impact				
10. Does the affected critical system(s)/ network(s) have potential impact to another critical system/critical asset(s) of the bank?  Choose an item.						
	<ul> <li>If "Yes", please provide more details.</li> <li>Click here to enter text.</li> </ul>					
Incident Status						
11. What is/are the type(s) of follow up action(s) that has/have been taken at this time?  Click here to enter text.						
12. What is the current status	s or resolution of this incident	?				
Choose an item.						
If it is not resolved, what is th	e next course of actions?					
Click here to enter text.						
13. What is the earliest known date of attack or compromise? (Tick 'checkbox' if unknown)						
(Please specify in Indian Local Time +5.30 GMT)						
Date: Click here to enter a date. Unknown: □						
14. What is the source/cause of the incident? ('NIL' OR 'NA' if unknown)						
Click here to enter text.						
15. Has the incident been agency/IBCART? Choose an	-	CIIP/ any law enforcement				
<ul> <li>If "Yes", specify the</li> </ul>	e agency that is being reporte	d to.				



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Click here to enter text..

- 16. Is chain of custody maintained?
- 17. Has the bank filled chain of custody form?
- 18. What tools were used for collecting the evidence for the incident?

#### : Attack Vectors

# E1. Did the bank locate/identify <u>IP addresses</u>, domain names, related to the incident

Whether the Indicators of Compromise, list of IP addresses identified from the incident, involvement of the IP addresses in the incident (ex. Victim, Malware Command & Control Servers, etc.), domain names resolved, involvement of the domain names in the incident. (ex. Drive-by-download Servers, Malware Control & Command Servers, defaced website), email addresses identified and their involvement, malicious files/attachments (file name, size, MD5/SHA1 hash, etc.) etc. have been reported in IB-CART/CERT-IN/NCIIP/Law enforcement agencies